

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

PARNAMI CREDITS LIMITED

Registered Office:- SCO 50-51, Parnami Tower, 2nd Floor, Old Judicial Complex, Civil Lines, Gurgaon, Haryana, 122001, India; Tel: 0124-326721; Fax: 0124-323902; Email: parnamilimited@gmail.com; Website: www.parnamicredits.in

COMPANY IDENTIFICATION NUMBER: L65910HR1993PLC032070

This Post Offer Advertisement (“**Post Offer Advertisement**”) is being issued by Saffron Capital Advisors Private Limited (the “**Manager to the Offer**”), on behalf of Mr. Rakeshchand M. Jain (“**Acquirer**”), in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (“**SEBI Regulations**”). The Detailed Public Statement with respect to the aforementioned offer was published on April 07, 2015 in Business Standard (English), Business Standard (Hindi), Navshakti (Marathi) and Jyoti Darpan (Registered Office). Subsequently, corrigendum to DPS was published on July 27, 2015 (“**Corrigendum**”) in the same newspapers in which the DPS was published.

1. Name of the Target Company : Parnami Credits Limited

2. Name of the Acquirer : Mr. Rakeshchand M. Jain

3. Name of the Manager to the Offer : Saffron Capital Advisors Private Limited

4. Name of the Registrar to the Offer : MAS Services Limited

5. Offer Details :

a. Date of Opening of the Offer : August 04, 2015

b. Date of Closure of the Offer : August 17, 2015

6. Date of Payment of Consideration : August 24, 2015

7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 12/- per share	Rs. 12/- per share
7.2	Aggregate number of shares tendered	871728	200200
7.3	Aggregate number of shares accepted	871728	200200 <i>As per Letter received from Registrar to the Offer.</i>
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 10460736	Rs. 2402400
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	561000; 16.73%	561000; 16.73%
7.6	Shares proposed to be acquired by way of Agreement (“Sale Shares”) • Number • % of Fully Diluted Equity Share Capital	\$93,100 2.78	\$93,100 2.78
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	871728 26%	200200 5.97%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL	NIL
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	1525828 45.51%	\$\$ 854300 25.48%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre:- 2698700; 80.49% Post:- 1826972; 54.59%	Pre:- 2698700; 80.49% Post:- 2498500; 74.52%

\$ The acquisition of Sale Shares are subject to prior approval from RBI for transfer of management and control of the Target Company. The Target Company is yet to receive approval from the Reserve Bank of India for the transfer of management and control to the Acquirer.

\$\$ Includes Sale Shares which are subject to prior approval from RBI as mentioned above.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

Issued by the Manager to the Offer on behalf of the Acquirer

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SAFFRON CAPITAL ADVISORS PRIVATE LIMITED

Company Identification Number: U67120MH2007PTC166711

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Website: www.saffronadvisor.com

Investor grievance: investorgrievance@saffronadvisor.com

SEBI Registration Number: INM 000011211

Contact Person: Amit Wagle

Place: Mumbai

Date: August 27, 2015